

O.A. No.857/2003

24.09.2012

Hon'ble Mr. Sanjeev Kaushik, J.M.
Hon'ble Mr. Shashi Prakash, A.M.

None for the applicant even in second time. Shri K. P. Singh, learned counsel for respondents.

It seems that the applicant has lost the interest in prosecuting the matter accordingly, the O.A. is dismissed in default.

su
A.M.
/Dev/

b
J.M.